

MEGHALAYA LEGISLATIVE ASSEMBLY

Bulletin Part - I

THURSDAY, THE 14TH MARCH, 2013.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 11:45 a.m, and again resumed at 12:20 P.m. till 1:15 P.m. The day was allotted for transaction of Government Business.

1. National Anthem was played.

2. Address was made by the Governor under Article 176 of the Constitution of India.

3. Shri Ronnie V. Lyngdoh, Govt. Chief Whip moved the Motion of Thanks to the Governor's Address, which was seconded by Shri Pynshgainlang Syiem.

4. REPORT OF THE BUSINESS ADVISORY COMMITTEE:

In pursuance 230 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker announced the Report of the Business Advisory Committee.

5. ALLOCATION OF TIME:

Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs moved: "That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session". The motion was put to vote and adopted, and the Calendar was approved.

6. PANEL OF CHAIRMEN:

In pursuance of Rule 9 (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker nominated the following Members to the Panel of Chairmen for the current session:

- (i) Shri Ronnie V. Lyngdoh, MLA.
- (ii) Shri Martin M. Danggo, MLA.
- (iii) Shri Metbah Lyngdoh, MLA.
- (iv) Shri Celestine Lyngdoh, MLA.

7. LAYING OF REPORT:

Shri Clement Sangma, Minister in-charge Food & Civil Supplies laid the Notification No.SUP.55/96/295, dt.14.12.12 regarding the Meghalaya Consumer Protection (Amendment) Rules 2012.

8. OBITUARY REFERENCES:

Members who participated were Dr. Mukul Sangama, Chief Minister, Dr. Donkumar Roy, MLA, Dr. D.D. Lapang, MLA, Shri Salseng C.Marak, Shri Rowell Lyngdoh, MLA, Smti. Roshan Warjri, MLA, Smti. M. Ampareen Lyngdoh, MLA, Shri. James K. Sangma, MLA, Prof. R.C.Laloo, MLA, Shri Ronnie V. Lyngdoh, MLA, Shri. Witting Mawsor, MLA and the Hon'ble Speaker. Rich and glowing tributes was paid particularly to (L) Smti. Maysalin War by most of the Members.

9. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 15th March, 2013.

**Comm & Secretary,
Meghalaya Legislative Assembly.**

